

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD –
Nomination of Judicial Officers dealing with the POCSO Act Cases in the State of Telangana to participate in the State Level Multi Stakeholders Consultation on Effective Implementation of POCSO Act, 2012 Provisions scheduled to be held on 05.11.2022 (Saturday) at Telangana State Judicial Academy, Secunderabad – ***Relief Arrangements - ORDERS – ISSUED.***

READ: 1. e-mail dated 11.10.2022 received from the Hon'ble Supreme Court of India.
2. High Court's Lr.Roc.No.20/JJCELL/2022., dated 27.10.2022 from the Registrar General, High Court for the State of Telangana.

ORDER ROC.NO.4297/2022 - B.SPL., DATED:01.11.2022.

The High Court is pleased to pass the following order:

The following Judicial Officers dealing with the POCSO Act Cases in the State of Telangana, mentioned in Column No.2, are hereby nominated to participate in the State Level Multi Stateholders Consultation on Effective Implementation of POCSO Act, 2012 Provisions, scheduled to be held on 05.11.2022 (Saturday) at Telangana State Judicial Academy, Secunderabad. The nominated officers are instructed to report at Telangana State Judicial Academy, Secunderabad at 8.00 a.m., on 05.11.2022.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SMT. J.KAVITHA Special Court in the cadre of Sessions Judges for trial and disposal of Protection of Children from Sexual Offences (POCSO Act) Cases-cum-XII Additional Metropolitan Sessions Judge, Hyderabad.	I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.
2.	SMT. D.MADHAVI KRISHNA I Additional District and Sessions Judge, Adilabad.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- II Additional District and Sessions Judge, Adilabad.
3.	SMT. J.MAITHREYI I Additional District and Sessions Judge, Mancherial.	Principal District and Sessions Judge, Mancherial.
4.	SRI A.KARNA KUMAR Principal District and Sessions Judge, Nirmal.	Principal District and Sessions Judge, Adilabad.

5.	SRI D.RAVINDRA SHARMA Principal District and Sessions Judge, Asifabad.	Principal District and Sessions Judge, Mancherial.
6.	SMT. G.BHAVANI CHANDRA I Additional District and Sessions Judge, Karimnagar.	Principal District and Sessions Judge, Karimnagar.
7.	SRI A.VEERAAIAH I Additional District and Sessions Judge, Jagtial.	Principal District and Sessions Judge, Jagtial.
8.	Ms. N.PREMA LATHA, Principal District and Sessions Judge, Sircilla.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Addl. District and Sessions Judge, Karimnagar.
9.	SRI M.NAGARAJU Principal District and Sessions Judge, Peddapally.	Principal District and Sessions Judge, Karimnagar.
10.	SMT. M.SHYAM SREE I Additional District and Sessions Judge, Kothagudem.	Principal District and Sessions Judge, Kothagudem.
11.	SMT. PANNIE ROSE CHRISTIAN I Addl. District and Sessions Judge, Gadwal.	Principal District and Sessions Judge, Gadwal.
12.	SRI HUZAIB AHMED KHAN Principal District and Sessions Judge, Wanaparthy.	Principal District and Sessions Judge, Mahabubnagar.
13.	SRI MOHAMMED ABDUL RAFI Principal District and Sessions Judge, Narayanpet.	Principal District and Sessions Judge, Mahabubnagar.
14.	SRI D.RAJESH BABU Principal District and Sessions Judge, Nagarkurnool.	Principal District and Sessions Judge, Mahabubnagar.
15.	SRI G.SUDARSHAN I Additional District and Sessions Judge, Sangareddy.	Principal District and Sessions Judge, Sangareddy.
16.	SMT. P.LAKSHMI SHARADA Principal District and Sessions Judge, Medak.	Principal District and Sessions Judge, Siddipet.
17.	SRI A.JAYA RAJU I Additional District and Sessions Judge, Nalgonda.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nalgonda.
18.	SMT. G.PREMALATHA I Additional District and Sessions Judge, Suryapet.	Principal District and Sessions Judge, Suryapet.
19.	SMT. K.MARUTHI DEVI I Additional District and Sessions Judge, Bhongir.	Principal District and Sessions Judge, Bhongir.
20.	SRI LALSINGH SRINIVAS NAIK I Additional District and Sessions Judge, Kamareddy	Principal District and Sessions Judge, Kamareddy.
21.	SMT. S.V.P.SURYA CHANDRA KALA Judge, Family Court, Rangareddy District at L.B.Nagar.	Judge, Additional Family Court, Rangareddy District at L.B. Nagar.

22.	SMT. HARISHA IX Additional District and Sessions Judge-cum-IX Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	XI Additional District and Sessions Judge-cum- XI Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
23.	SRI B.SURESH Principal District and Sessions Judge -cum-Family Court, Medchal-Malkajgiri District at Malkajgiri.	II Additional District and Sessions Judge-cum- I Additional Metropolitan Sessions Judge-cum- II Additional Family Court, Medchal-Malkajgiri District at Medchal.
24.	SRI K.KALYAN CHAKRAVARTHY III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District at Kukatpally	II Additional District and Sessions Judge-cum- I Additional Metropolitan Sessions Judge-cum- II Additional Family Court, Medchal-Malkajgiri District at Medchal.
25.	Ms. C.PAVANI Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Warangal at Hanumakonda.	Chairman, Co-Operative Tribunal, Warangal at Hanumakonda
26.	SMT. K. SAILAJA, Principal District and Sessions Judge, Jangaon.	Principal District and Sessions Judge, Bhongir.
27.	SRI P.VASANTH Principal District and Sessions Judge, Mahabubabad.	Prl. District and Sessions Judge, Warangal at Hanumakonda
28.	SMT. P.VENKATA PADMA LALITHA SIVA JYOTI Principal District and Sessions Judge, Mulugu.	Prl. District and Sessions Judge, Hanumakonda
29.	SRI P.NARAYANA BABU Principal District and Sessions Judge, Bhupalapally.	Prl. District and Sessions Judge, Hanumakonda

**** The officer Smt R.Danie Ruth, I Additional District and Sessions Judge, Khammam, is exempted from the above said program, since the officer was granted Earned Leave on medical grounds till 15.12.2022 vide High Court Notification No.459/2022-B.Spl., dated 19.10.2022 and the officers namely Sri Boya Srinivasulu, I Additional District and Sessions Judge, Mahabubnagar and Sri Bakaraju Srinivasa Rao, I Additional District and Sessions Judge, Nizamabad are also exempted from the said program, as they were already nominated to Academic Programme at National Judicial Academy, Bhopal on 05.11.2022 vide High Court's Proceedings Order Roc.No.4240/2022-B.Spl., dated 28.10.2022.**

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the above said Programme.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative incharge arrangements and intimate the same to the High Court.

On return from the said Programme, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.

- NOTE:** 1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the website is valid for attending the program at Telangana State Judicial Academy, Secunderabad.
2. **The nominated officers are entitled only for actual journey time.**


REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
 2. The Registrar General and all other Registrars, High Court for the State of Telangana.
 3. The Director, Telangana State Judicial Academy, Secunderabad.
 4. The Chief Judge, City Civil Court, Hyderabad.
 5. The Metropolitan Sessions Judge, Hyderabad.
 6. **THE PRL. DISTRICT AND SESSIONS JUDGES /THE I ADDL. DISTRICT AND SESSIONS JUDGES / THE DISTRICT TREASURY OFFICERS :**
 - 1) Adilabad
 - 2) Mancherial
 - 3) Nirmal
 - 4) Kumurambheem Asifabad
 - 5) Karimnagar
 - 6) Jagtial
 - 7) Rajanna Sircilla
 - 8) Peddapalli
 - 9) Khammam
 - 10) Badradri Kothagudam
 - 11) Mahabubnagar
 - 12) Jogulamba Gadwal
 - 13) Wanaparthy
 - 14) Narayanpet
 - 15) Nagarkurnool
 - 16) Sangareddy
 - 17) Medak
 - 18) Siddipet
 - 19) Nalgonda
 - 20) Suryapet
 - 21) Yadadri Bhongir
 - 22) Nizamabad
 - 23) Kamareddy
 - 24) Rangareddy at L.B.Nagar
 - 25) Medchal-Malkajiri District at Malkajiri
 - 26) Vikarabad
 - 27) Hanumakonda
 - 28) Warangal
 - 29) Jangaon
 - 30) Mahabubabad
 - 31) Mulugu
 - 32) Jayashankar Bhupalapally
 7. The Pay and Accounts Officer, Hyderabad.
 8. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
 9. The District Treasury Officer, Shamirpet, Medhcal-Malkajiri District.
 10. **THE SECTION OFFICERS :**
 - a) Special Officers Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget SectionHigh Court for the state of Telangana at Hyderabad.
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